

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4455  
ANSWERED ON:04.08.2009  
COASTAL SECURITY SCHEMES  
Patel Shri Kishanbhai Vestabhai

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has approved and formulated a comprehensive Coastal Security Scheme;
- (b) if so, the progress achieved under the said scheme so far, State-wise;
- (c) whether various equipments required for the smooth functioning of the said scheme have been received by the States;
- (d) if so, the details in this regard; and
- (e) the funds allocated and utilized under the said scheme during each of the last three years?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 4455 BY SHRI KISHNBHAI V. PATEL TO BE ANSWERED ON 04.08.2009 REGARDING 'COASTAL SECURITY SCHEMES'

(a) to (e): A comprehensive Coastal Security Scheme was approved in January 2005 for implementation over a five year period commencing 2005-06, to enhance coastal security by strengthening infrastructure for patrolling and surveillance in the coastal areas.

The Coastal Security Scheme, which is supplemental in nature and, is being implemented in nine coastal States, viz. Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal, and four coastal Union Territories, viz. Daman & Diu, Lakshadweep, Pondicherry and Andaman & Nicobar Islands. Under the Scheme, 73 coastal police stations, 97 check posts 58 outposts and 30 operational barracks have been approved. The Police Stations will be provided with 204 vessels fitted with modern navigational and maritime equipment. 153 jeeps and 312 motorcycles have also been approved. A lump sum assistance of Rs.10 lakhs per police station is also provided for computers and equipments, etc. The approved five-year outlay for the Scheme is Rs.400 crores for non-recurring expenditure and Rs.151 crores for recurring expenditure on fuel, maintenance and repairs of vessels and training of personnel.

The present status of infrastructure created so far under the scheme, State-wise, is given in the Annexure.

The Goa Shipyard Ltd, Goa, and Garden Reach Shipbuilders and Engineers Ltd., Kolkata, are presently manufacturing 110 nos. 12-Ton boats and 84 nos. 5-Ton boats to be provided to coastal States and Union Territories under the Coastal Security Scheme. The supply of these interceptor boats has started since April, 2009. So far, 19 boats have been delivered to the coastal States and UTs.

Further, the Government has also released funds meant for purchase of vehicles and lump sum amount for equipments etc., approved under the Scheme, in respect of Coastal Police Stations which have already been operationalised.

Under the scheme, funds to the tune of Rs.988.97 lakhs were released in 2006-07, Rs.5438.046 lakhs in 2007-08 and Rs. 5865.884 lakh in 2008-09 and the same has been utilised by the States/UTs.